

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.32/9/AMR/2022	Rest. A (IBC)/2/2022	U/s. 60(5) r/w Rule 11 of NCLT Rules	NCL Industries Ltd., vs. Navayuga Engineering Compnay Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

For filing counter, list the matter on 19.10.2022.

Rest. A (IBC)/2/2022:

Mr. V.V.S.N.Raju, Advocate for the Applicant is present. The Counsel for the Respondent did not raise any objection for allowing this application. Hence, the application is accordingly allowed and the matter is restored to file.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**